

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

REGIONAL WORKSHOP FOR ADVOCATES

17th to 20th SEPTEMBER, 2018
(INDORE)

PROGRAMME

DAY ONE: 17.09.2018 (Monday)

SESSION	TIME	
I	10.00 am to 10.30 am	Inaugural session – By Shri Rajeev Kumar Shrivastava (Sr.) District & Sessions Judge, Indore & Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
<i>TEA BREAK (10.30 am to 11.00 am)</i>		
II	11.00 am to 12.00 noon	Role of Judiciary and Bar under the Constitution – By Shri T.S. Ajmani, IV Addl. District & Sessions Judge,
III	12.00 noon to 1.00 p.m.	Framing of issues in Civil Cases – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA
<i>LUNCH BREAK (1.00 p.m. to 2.00 p.m.)</i>		
IV	2.00 pm to 3.00 pm	Latest trends in law relating to Motor Accident Claim Cases – By Shri T.S. Ajmani, IV Addl. District & Sessions Judge, Indore
<i>TEA BREAK (3.00 pm to 3.30 pm)</i>		
V	3.30 pm to 5.00 pm	Law relating to Order 33 C.P.C. and Section 35 of Court Fees Act – By Shri Awdhesh Kumar Gupta, Faculty (Sr.), MPSJA

DAY TWO: 18.09.2018 (Tuesday)		
I	10.00 am to 11.30 a.m.	Art of Cross-Examination – By Shri Avinash Sirpurkar, Senior Advocate, Indore
<i>TEA BREAK</i> (11.30 am to 12.00 noon)		
II	12.00 noon to 1.30 p.m.	Language skills – Points relating to summarization and translation – By Shri Awdhesh Kumar Gupta, Additional Director, MPSJA
<i>LUNCH BREAK</i> (1.30 p.m. to 2.30 p.m.)		
III	2.30 p.m. to 3.30 p.m.	ADR Procedure – Role of Advocates – By Shri Jitendra Singh Kushwaha, XX Addl. District & Sessions Judge, Indore
<i>TEA BREAK</i> (3.30 p.m. to 4.00 p.m.)		
IV	4.00 p.m. to 5.00 pm	Art of Judgment writing – By Shri L.D. Borasi, District Judge (Inspection), High Court of M.P., Bench Indore

DAY THREE: 19.09.2018 (Wednesday)		
I	10.00 am to 11.30 a.m.	Law relating to framing of charges – By Shri Samresh Singh Kushwah, II Addl. District & Sessions Judge, Indore
<i>TEA BREAK</i> (11.30 am to 12.00 noon)		
II	12.00 noon to 1.30 p.m.	Legal search and problem solving – By Shri Vidhan Maheshwari, Assistant Director, MPSJA, Jabalpur
<i>LUNCH BREAK</i> (1.30 p.m. to 2.30 p.m.)		
III	2.30 p.m. to 3.30 p.m.	Law relating to trial of sessions cases – By Shri R.S. Chouhan, Special Judge (Ele. Act) & Addl. District & Sessions Judge, Indore
<i>TEA BREAK</i> (3.30 p.m. to 4.00 p.m.)		
IV	4.00 p.m. to 5.00 pm	Examination of witness in criminal cases – By Shri Anil Verma, Principal Registrar, High Court of M.P., Bench Indore

DAY FOUR: 20.09.2018 (Thursday)		
I	10.00 am to 11.30 a.m.	Primary & Secondary Evidence and Law relating to Electronic Evidence – By Shri Vidhan Maheshwari, Assistant Director, MPSJA Jabalpur
<i>TEA BREAK</i> (11.30 am to 12.00 noon)		
II	12.00 noon to 1.00 p.m.	Contemporary law relating to offences against women and children – By Shri K.M. Mishra, XVI Addl. District & Sessions Judge, Indore
<i>LUNCH BREAK</i> (1.00 p.m. to 2.00 p.m.)		
III	2.00 p.m. to 3.00 p.m.	Marshaling & Appreciation of evidence in criminal cases with reference to witnesses (Contd...) – By Shri Vivek Saxena, VII Addl. District & Sessions Judge, Indore
<i>TEA BREAK</i> (3.00 p.m. to 3.15 p.m.)		
IV	3.15 p.m. 4.00 p.m.	Marshaling & Appreciation of evidence in criminal cases with reference to witnesses – By Shri Rajeev Kumar Shrivastava (Sr.), District & Sessions Judge, Indore & Shri Vivek Saxena, VII Addl. District & Sessions Judge, Indore
V	4.00 p.m. onwards	Open Interactive Session followed by Valedictory Session – By Shri Rajeev Kumar Shrivastava (Sr.), District & Sessions Judge, Indore & Officers of the Academy

Note: -

- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
- (2) The Time Table is subject to change as per exigencies.
- (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR